GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 3688 ANSWERED ON MARCH 18, 2021

FUNDS FOR DAMAGED HOUSES

NO. 3688. DR. DHAL SINGH BISEN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government contemplates to provide funds under the Pradhan Mantri Awas Yojana or any other scheme for reconstructing the damaged houses or providing new houses to the affected families; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) Under Pradhan Mantri Awas Yojana-Urban [PMAY-U]-Housing for All by 2022 Mission, Government of India has been assisting State/UT Governments in providing pucca houses to all eligible families in the urban areas of the country.

Housing is a State subject and as such, selection of beneficiaries under the scheme of PMAY-U is the responsibility of the concerned State/UT Governments. Therefore, State/UT Governments are free to include such beneficiaries whose houses have been damaged/affected, specially due to natural calamities, provided they are otherwise eligible as per the criteria prescribed in the scheme guidelines.

(b) Under PMAY-U, a total of 1,10,70,970 houses have been sanctioned involving central assistance of ₹1,78,076 crore so far. Of the sanctioned houses, 74,83,896 houses have been grounded for construction; of which 43,32,651 houses have been completed/delivered so far.
